

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

12. C.P.(IB)-649(MB)/2020

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: Starcon Projects Pvt. Ltd.

V/s.

Netizen Engineering Pvt. Ltd. (Reliance Infocomm Engineering Pvt. Ltd.)

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Adv. Nupur Jalan, appearing for the Petitioner, Adv. Raghavi Sharma,
appearing for the Corporate Debtor are present through virtual hearing.

Pleadings are completed in this matter. List this matter on **16.12.2022** high
on board for hearing.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)